

2023
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

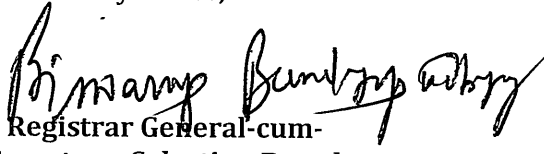
No. 1284-RG

Dated, Calcutta, 22nd February, 2023

In furtherance to Court's notification no. 389-RG dated 20.01.2023 regarding zone of consideration for Normal Promotion 2022, it is hereby notified for information of all concerned that (i) Smt. Rajasri Basu Adhikary, ADJ, FTC-2, Barrackpore, North 24-Parganas, (ii) Smt. Madhumita Roy-III, ADJ, FTC-2, Basirhat, North 24-Parganas, (iii) Sri Tapas Kumar Roy, ADJ, FTC-1, Purba Bardhaman and (iv) Molla Asgar Ali, ADJ, FTC-1, Barasat, North 24-Pargans (the officers at sl. no. 3, 10, 12 and 13), are hereby excluded from the zone of consideration for Normal Promotion in view of their unwillingness for participation in the selection process and (i) **Smt. Mukulika Sinha, ADJ, FTC-3, Barasat, North 24-Parganas, (ii) Smt. Ishani Chakravarty (Banerjee), ADJ, FTC-1, Krishnanagar, Nadia, (iii) Sri Subrata Mukherjee, ADJ, FTC, Katwa, Purba Bardhaman and (iv) Sri Mayukh Mukherjee, ADJ, FTC-1, Diamond Harbour, South 24-Parganas**, are included in the zone of consideration as 72nd to 75th candidate against 25 vacancies declared vide Court's notification no. 5288-RG dated 25.11.2022.

Smt. Mukulika Sinha, ADJ, FTC-3, Barasat, North 24-Parganas, Smt. Ishani Chakravarty (Banerjee), ADJ, FTC-1, Krishnanagar, Nadia, Sri Subrata Mukherjee, ADJ, FTC, Katwa, Purba Bardhaman and Sri Mayukh Mukherjee, ADJ, FTC-1, Diamond Harbour, South 24-Parganas, are directed to submit three sets of judgments in *.pdf format copied in three separate CDs/DVDs, each such CD/DVD containing (5 Civil + 5 Criminal cases)*, preferably of the year 2021 to 2022 (if not available, the judgments delivered in previous year may be sent), so that the same should reach the office of Registrar (Judicial Service) **on or before 28th February, 2023, positively.**

By Order,


Registrar General-cum-
Secretary, Selection Board
High Court, Calcutta
(in-Charge)